

(d) Yes, Sir. In view of the limited size and endurance of R.V. GAVESHANI and the need to accelerate the programme on polymetallic nodules, the department of Ocean Development deployed a sophisticated oceanographic research vessel 'Sagar Kanya' and also chartered two additional vessels during the year 1982-84. These vessel with the improved technology of collecting samples of nodules from the deep seabed, have obtained nodules from an area of more than four million square kilometres and at 1334 stations. The total quantity of bulk sample nodules collected so far exceeds eleven tonnes.

[*Translation*]

Meeting of Hindi Advisory Committee

3409 SHRI KRISHAN PRATAP SINGH : Will the Minister of PLANNING be pleased to state :

(a) the number of meetings of Hindi Advisory Committee of the Ministry held during the year 1984 ;

(b) the details of the resolutions passed in these meetings ; and

(c) the details regarding implementation of these solutions ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) No meeting of the Hindi Advisory Committee of the Ministry of Planning was held during the year 1984.

(b) and (c) Do not arise.

[*English*]

News item captioned "Flourishing Trade in A.U. Import Licences".

3410, SHRI MOOL CHAND DAGA: Will the PRIME MINISTER be pleased to state :

(a) whether Government's attention has been drawn to news item "Flourishing trade in A.U. import licences" appearing in *Electronics Review*, Bombay dated 20 January, 1985 regard-

ing alleged misuse of A.U. import licences ; and

(b) if so, action taken by Union Government to plug the loopholes in the issue of licences so that the use of licences is made by the genuine and entitled parties and by those who have technical capability ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) Based on press reports alleging grant of import licence to a large number of bogus units in Gujarat, investigations have been taken up in the matter. If the investigations reveal anything incriminating, action will be taken under the Imports & Exports (Control) Act, 1947 and/or Imports (Control) Order, 1955.

Action is also initiated whenever such misuse is brought to Government's notice by other sources. Suo moto inspections are also carried out to check up utilisation of high value licences.

During the last 2 years Government announced various policy measures in the field of electronics due to which misuse of A.U. import licences, if any, would get considerably minimised.

[*Translation*]

Development of Places of tourist interest in Rajasthan

3411. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the steps taken by the Department in each State to attract foreign tourists in the country ; and

(b) the steps proposed to be taken by this Ministry to develop the places of tourists interest in Rajasthan like Jaipur, the most attractive desert